

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1414
ANSWERED ON:06.03.2013
REPRESENTATION OF SOCIALLY DEPRIVED CLASSES STUDENTS
Biswal Shri Hemanand

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the extent of representation of students belonging to socially deprived classes in the educational and technical institutions in the country during the last three years;
- (b) whether the Government has taken/to be taken any steps to ensure reservation for admission of these students in such institutions; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a): As per Statistics of Higher and Technical Education compiled by the Ministry of Human Resource Development (MHRD), the percentage representation of students belonging to Scheduled Castes/Scheduled Tribes category in enrolment in higher education for the last three years of compiled data, is as under:

Year Share and number of SCs/STs in Enrolment

	SCs		STs	
	Enrolment (%)	Enrolment	Enrolment (%)	Enrolment
2007-08	13.37%	2302036	5.50%	948174
2008-09	12.16%	2248836	5.06%	937886
2009-10 (provisional)	11.76%	2439585	5.21%	1080898

(b) & (c) : The Central Educational Institutions (Reservation in Admission) Act, 2006 provides 15%, 7.5% and 27% reservation in admissions out of the annual permitted strength in each branch of study, to the students belonging to the Scheduled Castes, Scheduled Tribes and the Other Backward Classes of citizens respectively, in Central Educational Institutions. The University Grants Commission has reported that it is monitoring the reservations in Central Universities. The MHRD is also monitoring adherence to reservations in all Central Educational Institutions.